3267. SHRI KIRTI VARDHAN SINGH:
Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state
(a) whether in order to enhance conservation efforts in and around natural parks and sanctuaries, the National Wildlife Action Plan 2017-2031 has stressed on the importance of involvement of people and use of technology including e-surveillance through drones;
(b) if so, the details thereof;
(c) whether the Plan has a road map to deal with poaching and illegal trade of animals/animal parts and management of tourism in wildlife areas and if so, the details thereof;
(d) whether the said action plan will be the third such plan; and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) to (c) Yes, Sir. The National Wildlife Action Plan (2017-2031) has specific Chapters on Peoples’ participation in wildlife conservation to elicit involvement of people in wildlife conservation.

The Plan also provides for priority projects including setting up Electronic Eye (E-eye) surveillance in highly sensitive Tiger Reserves and Protected Areas, besides use of drone/Unmanned Aerial Vehicle (UAV) technology as an airborne monitoring /warning system for better protection and monitoring of wildlife.

The Plan also has a specific chapters on ‘Management of Tourism in Wildlife Areas’ as well as on ‘Control of poaching and illegal trade in wildlife’. Each Chapter of the Action Plan also provides for priority projects with timelines and responsibilities.

(d) Yes, Sir. The National Wildlife Action Plan (2017-2031) is the third Plan. The Government had previously brought out National Wildlife Action Plan in 1983 and 2002. The National Wildlife Action Plan (2017-2031) consists of 17 chapters including new action themes, such as: Climate Change and wildlife; Wildlife Health; Inland aquatic & Coastal and Marine conservation; Human Wildlife Conflict mitigation. The Plan also considers landscape based approach of management of wildlife.